

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO. 4 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.		Pet/Appl/Comp. & Adv.	Resp. & Adv.
MATTERS PERTAINS TO PRINCIPAL BENCH, BENGALURU				
<u>PRONOUNCEMENT OF ORDER</u>				
1	WP 8685/2015	(LB, RES)	<i>PET: SRI Y VENKATESH RAJESWARA P N</i>	<i>RES: THE BANGALORE URBAN ZILLA PANCHAYTH AND OTHERS</i> M PRADEEP FOR R1 M S PRAKASH FOR R2 CHANDRASHEKAR M FOR R3 AGA FOR R4 & R5 P V CHANDRASHEKAR FOR R6
2	WP 25037/2018	(GM, KIADB)	<i>PET: M/S TEJASHWINI ENTERPRISES SWAMY M M</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS</i> AGA FOR R1 (MA NOT FILED) I GOPALA KRISHNA FOR R2 TO R4
Connected With				
2.1	WP 54683/2018	(GM, KIADB)	<i>PET: M/S VIVEK POWER TRONICS M M SWAMY</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS</i> GA FOR R1 (MA NOT FILED) K B MONESH KUMAR FOR R2 TO R4
<u>ORDERS</u>				
3	RSA 1561/2015 REG : AFFIDAVIT DTD: 12/8/24 FILED BY LEARNED GA IN COMPLIANCE OF ORDER DTD: 14/7/24 (AG + FC KB) (DATE)	(DEC,)	<i>PET: THE DEPUTY COMMISSIONER AND OTHERS</i> GOVT ADVOCATE- VASANTH V FERNANDES	<i>RES: SRI.MUNIMARAPPA SOMASHEKAR K M</i>
4	WP 49447/2013 REG: NON FILING OF	(SCST,)	<i>PET: BASAVARAJAPPA G C SHANMUKHA</i>	<i>RES: THE DEPUTY COMMISSIONER AND</i>

COURT HALL NO:35

CONSIDERATION OF THE
REPORT BY THE
PRINCIPAL SECRETARY
V/O DTD: 7/6/24
(DATE)

FOR P1(A & B) {P1(B) *OTHERS*
IS MINOR REP BY P1 **GOVT ADV FOR R1-R3**
(A)} S V PRAKASH FOR R4 &
R5(A-G)

- 5 WP 20056/2019 (LB, BMP) *PET: KAVITA PODWAL RES: THE BBMP AND*
REG: TO REPORT **PARTY IN PERSON OTHERS**
COMPLIANCE OF THE KAVITHA PODWAL
PARAGRAPH NO. SARITHA KULKARNI FOR
43.1,43.2 & 43.3 R1 TO R6
OF THE ORDER DTD:V RAMESH H E FOR R7
12/2/24 BY COUNSEL
FOR BBMP V/O
DTD:25/7/24
2) TO REPORT
COMPLIANCE BY HCGP,
V/O DTD 8/07/2024
(V/O DTD: 12/2/24,
COUNSEL FOR R1 HAS
NOT FILED ACK FOR
HAVING PAID THE COST
OF RS. 5 LAKHS
COMPENSATION TOWARDS
MENTAL TRAUMA UNDER
GONE BY TAKEN BY THE
PETITIONER AND RS. 10
LAKHS COMPENSATION
TOWARDS DAMAGE CAUSED
TO THE MOVABLE ITEMS
OF THE PETITIONER)
(AG + FC K/B)
(DATE)
- 6 WP 7725/2023 (LB, BMP) *PET: M/S AMERICAN RES: S H PRASHANTH*
REG: TO REPORT **ROAD TECHNOLOGY AND AND OTHERS**
COMPLIANCE BY COUNSEL *SOLUTIONS PVT LTD*
FOR CORPORATION V/O **NAVEEN CHANDRA. V** S H PRASHANTH FOR R1
DTD: 25/7/24 & R2
2) NON-FILING FURTHER AGA FOR R3 (MA NOT
AFFIDAVIT BY ADV FOR FILED)
R1 & R2 V/O DTD.
04/7/24
3) NON-FILING OF
DETAILED PROJECT
REPORT BY COUNSEL FOR
RESPONDENT - BBMP V/O
DTD.11/03/24 &
12/06/24
(AG + FC K/B)
(DATE)
- 7 WP 26770/2023 (LB, BMP) *PET: SMT. SHEETAL RES: STATE OF*
REG: COMPLIANCE **MONICA PATIL** KARNATAKA AND OTHERS
AFFIDAVIT FILED BY R2 AGA FOR R1
& R3

COURT HALL NO:35

- (DATE) PAWAN KUMAR FOR R2 & R3
- 8 WP 8061/2024 (EDN, RES) *PET: HPR COLLEGE OF NURSING NARAYANA S* *RES: STATE OF KARNATAKA AND OTHERS*
REG: REPORTING COMPLIANCE OF ORDER
DTD: 24/4/24 (DATE)
AGA FOR R1 (MA NOT FILED)
ANUPARNA BORDOLOI FOR C/R2 (CP NO. 3485/24)
SUMANA BALIGA FOR R3 (VK NOT FILED)
- 9 WP 8193/2024 (EDN, RES) *PET: SRI. SHAH KEYUR BHARATBHAI KUMARI M* *RES: KARNATAKA STATE OPEN UNIVERSITY AND OTHERS*
REG: NON FILING OF COMPLIANCE OF REPORT V/O DTD: 8/7/24 (ENQUIRY REPORT IS NOT FILED BY THE PRINCIPAL SECRETARY HIGHER EDUCATION DEPT. FOR THE COMPLIANCE OF ORDER DTD: 24/4/24) (DATE)
RAJENDRA KUMAR SUNGAY T P
FOR R1
H R SHOWRI FOR R2 (VK NOT FILED)
HCGP FOR R3
- FURTHER HEARING**
- 10 RSA 286/2013 (DEC,) *PET: GOVINDA NAIKA S V PRAKASH* *RES: NINGAPPA DEAD BY HIS LRS AND OTHERS*
APPEAL IS ADMITTED ON 30.01.2020.
TCRS K/B
PAPER BOOK K/B (DATE)
FOR APPLT
H.N BASAVARAJU FOR R1(A) TO R1(E) AND R2
- 11 RSA 1099/2013 (PAR,) *PET: SANNANINGASHETTYRES: SRI BETTASHETTY SINCE DEAD BY HIS LRS@ CHIKKASHETTY AND OTHERS* *RES: SRI BETTASHETTY AND OTHERS*
A/W PERUSAL OF COMMISSIONER WARRANT REPORT RECEIVED FROM THE OFFICE OF THE ADLR HUNSUR AS PER ORDER DTD 23/07/24 (V/O/D 22/03/21 IA 2/14 SHALL BE CONSIDERED A/W MAIN APPEAL AT THE TIME OF FINAL HEARING) (BOTH TCR'S K/B) (DATE)
A MADHUSUDHANA RAO
FOR APPLT
N D ONKARAPPA FOR R1(4)(2) & R2 (NOC VK FILED)
S RAVICHANDRA FOR R5
N G KOTRE FOR R1(A), R1(B), R1(C) & R1(E) & R1(4) (1), R1(4) (3) & R1 (4) (4)[NOC GIVEN FOR R1(4)(2) & R2]
V/O DTD 02/08/16
SERVICE OF NOTICE IN R/O R3 DASASHETTY
R6-HARISH M SD ON IA 1/21
R4- SUAMTHI R UDUPA SD ON IA 1/14

COURT HALL NO:35

- 12** RSA 1456/2013 (PAR,) *PET: SMT. PUTTAMMA M B CHANDRA CHOODA FOR APPLT* *RES: SRI NARASIMHA MURTHY AND OTHERS*
(APPEAL ADMITTED ON 24.06.2014)
(BOTH TCR'S K/B)
(PB K/B)
(DATE)
V B SIDDARAMAIAH FOR R4
R1-NARASIMHA MURTHY SD
V/O DTD: 21/9/23,
NOTICE TO R2 RAMAIAH IS H/S
V/O DTD: 21/9/23,
APPEAL AGAINST R3 IS ABATED
- 13** WP 31982/2013 (BDA,) *PET: M/S SHERIFF CONSTRUCTIONS* *RES: THE BANGALORE DEVELOPMENT AUTHORITY AND OTHERS*
A/W IA 1/17 FOR DIRECTION
2) IA 1/18 FOR PRODUCTION OF DOCUMENTS
3) IA 2/18 FOR EVICTION
4) IA 3/18 TO INITIATE ACTION FILED BY ADV FOR R1 TO R3
5) IA 1/22 FOR EARLY HEARING
6) NON COMPLIANCE OF OFFICE OBJN RAISED ON IA 2/19 FOR RECALLING THE ORDER DTD 21/6/2019 (COPY NOT SERVED)
7) NON COMPLIANCE OF OFFICE OBJN RAISED ON IA 3/19 FOR RECALLING THE ORDER DTD 21/6/2019 (SIMILAR PRAYER)
8) NON RECTIFICATION OF O/O RAISED IN REJOINDER FILED BY ADV FOR R1 TO R3
(DATE)
Connected With
SUHAS T L & RAJESH M D (NOC VK FILED) RAHUL CARIAYPPA
SACHIN B S FOR R1-R3
S V GIRIDHAR & SANGANNA R FOR R4
N KHETTY FOR R5 (NOC)
SHIRISH KRISHAN & JOSEPH ANTHONY FOR R6 (NOC)
- 13.1** WP 44363/2018 (BDA,) *PET: RESIDENTS OF "O" BLOCK* *RES: THE STATE OF KARNATAKA AND OTHERS*
V/O/DTD 03/06/19
SONA VAKKUND
AGA FOR R1
B S SACHIN FOR R2 TO R4 (VK NOT FILED)
VEERANNA G TIGADI FOR R5
NITIN R FOR R6
SUHAS T L FOR R5

COURT HALL NO:35

MOHAMMED ARIF KHAN
MAKKI FOR R6
(VK FILED A/W NOC)

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